# GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

# LOK SABHA UNSTARRED QUESTION NO. 2095 TO BE ANSWERED ON 02.08.2023

### DOUBLING/ELECTRIFICATION OF PUNE-MIRAJ-LONDHA RAILWAY LINE

## 2095. SHRI SHRINIWAS PATIL:

Will the Minister of RAILWAYS be pleased to state:

- (a) the steps taken by the Government to expedite the doubling and electrification works of Pune-Miraj-Londha railway line (Central Railway) in Maharashtra;
- (b) the time by which doubling and electrification works is likely to be completed;
- (c) the amount sanctioned and spent for the infrastructure work of doubling and electrification works for Pune-Miraj railway lines; and
- (d) the amount sanctioned and actually distributed as land compensation to affected farmers in Satara district under the doubling and electrification project?

#### **ANSWER**

## MINISTER OF RAILWAYS, COMMUNICATIONS AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (d): A Statement is laid on the Table of the House.

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STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 2095 BY SHRI SHRINIWAS PATIL TO BE ANSWERED IN LOK SABHA ON 02.08.2023 REGARDING DOUBLING/ELECTRIFICATION OF PUNEMIRAJ-LONDHA RAILWAY LINE

(a) to (c): Railway has taken up construction work of Pune - Miraj - Londa (466 km) doubling project. Cost of the project is ₹6410 crore. An expenditure of ₹4161 crore has been incurred upto March, 2023 and an outlay of ₹900 crore has been provided for the project for financial year 2023-24.

In Pune-Miraj section (279 km) under Central Railway, total 169.14 km doubling has been completed so far. Work has been taken up in balance section in available land.

Electrification of Pune-Miraj section is part of Pune-Miraj-Kolhapur Railway Electrification project. The amount sanctioned for the same is ₹863.41 crore and spent amount is ₹726.97 crore as on 25.07.2023. Pune-Miraj (279 Route km) section has been electrified.

The completion of Railway project/s depends upon various factors like quick land acquisition by State Government, forest clearance by officials of forest department, shifting of infringing utilities, statutory clearances from various authorities, geological and topographical conditions of area, law and order situation in the area of project/s site, number of working months in a year for particular project site due to climatic conditions, completion of Transmission Line Works by State Power Utilities. All these factors affect the completion time of the project/s.

(d): Railway acquires the land through State Government. State Government assesses the compensation amount and advises to Railway. On receipt of demand from State Government, Railway deposits compensation amount with concerned District Land acquisition Authority. For this project, for acquiring 114 Ha land in Satara District, Railway has made payment of ₹ 141.40 crore to District authorities. Out of 114 Ha land, so far 97 Ha land has been acquired.

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